

**BUSINESS ADVISORY COMMITTEE
(TENTH LOK SABHA)**

**FORTY-THIRD REPORT
(Presented on 9.8.1994)**

The Business Advisory Committee held a sitting on Monday, the 8th August, 1994.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion and Voting on Supplementary Demands for Grants (General) for 1994-95. | } | 3 hours |
| (2) Discussion and Voting on Demands for Excess Grants (General) for 1990-91 and 1991-92. | | |
| (3) Discussion and Voting on Demands for Excess Grants (Railways) for 1991-92. | } | 3 hours |
| (4) Discussion and Voting on Supplementary Demands for Grants (Railways) for 1994-95. | | |
| (5) Discussion on the Statutory Resolution seeking extension of President's Rule in the State of Jammu & Kashmir for a further period of six months w.e.f. 3.9.1994. | } | 4 hours |
| (6) Discussion and Voting on Demands for Grants (Jammu & Kashmir) for 1994-95. | | |

3. The Committee also recommend that the discussions on the following subjects may also be held:—

- (1) Agricultural Policy;
- (2) National Housing Policy;
- (3) Twenty-eighth and Twenty-ninth Reports of the erstwhile Commissioner for SCs & STs for the years 1986-87 and 1987-89 and Fifth, Sixth, Seventh and Eighth Annual Reports of the erstwhile Commission for SCs & STs for the years 1982-83, 1983-84, 1984-85 and 1985-86;
- (4) Sugar Policy;
- (5) Eighth Five Year Plan; and
- (6) Problems of textile mills.

NEW DELHI;
August 8, 1994

Sravana 17, 1916 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.